

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at Panaji-Goa that from Monday, 6th March 2017 to Friday, 10th March 2017 :

I

The Reconstituted Division Bench comprising the Hon'ble Shri Justice Anoop V. Mohta and the Hon'ble Shri Justice C.V. Bhadang will take up the extant judicial assignment of the Division Bench headed by Hon'ble Shri Justice Anoop V. Mohta.

II

The Hon'ble Shri Justice C. V. Bhadang, sitting singly will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before Hon'ble Shri Justice E.M. Reis .

High Court, Appellate Side
Bombay.

3rd March 2017

Sd/-

R.M. Joshi
(Registrar Judl-I)